

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 206
IB-1055/ND/2020**

IN THE MATTER OF:

M/s. Five Ess Precision Components Pvt. Ltd.

...PETITIONER

Vs.

M/s. Hema Automotive Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 15.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Jeetender Gupta, Advocate.

For the Respondent/ Corporate-debtor :Mr. Kunal Kher, Advocate.

ORDER

Heard the submissions made by the counsel for the operational creditor. Mr. Kapil Kher, Advocate appeared on behalf of the corporate debtor. Counsel is directed to file Vakalatnama within 3 days and the counsel for the petitioner is directed to provide soft copy as well as hard copy of the petition as filed in the Tribunal to the counsel for the corporate debtor within next 2 days. 10 days time has been granted for filing reply to the corporate debtor. Post the matter to 20.01.2021.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**

(Anjula)